

States/UTs and the concerned Central Ministries for their comments and has also been posted on the Ministry's website at [www.rural.nic.in](http://www.rural.nic.in). The Ministry is in the process of finalizing the methodology for identification of people living below the Poverty Line in rural areas of the country, taking in to account the suggestions/comments of States/UTs and Central Ministries.

#### **Fund provided under IGNOPS to Uttarakhand**

2900. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the amount provided to State Government of Uttarakhand under Indira Gandhi National Old Age Pension Scheme, during the last two years;

(b) whether the State Government has requested to provide additional fund under these schemes and also for such other schemes; and

(c) if so, whether Government has provided fund to complete all the above mentioned projects?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Rs. 1841.90 lakh during 2007-08 and Rs.4720.53 lakh during 2008-09 were released to the State Government of Uttarakhand under National Social Assistance Programme (NSAP) which includes, among others, Indira Gandhi National Old Age Pension Scheme (IGNOAPS).

(b) and (c) The State Government had not requested for additional fund under NSAP during the last two years as funds released by the Central Government were sufficient to meet the requirement.

#### **DPAP in Madhya Pradesh**

2901. SHRI RAGHUNANDAN SHARMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of districts where projects have been started in Madhya Pradesh under Drought-Prone Area Programme (DPAP), the number of proposals received from the State in this regard and the number of projects alongwith amount sanctioned for each proposal; and

(b) by when the rest of the proposals will be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) and (b) The Drought Prone Areas Programme (DPAP) has been under implementation in 27 districts of Madhya Pradesh. Since 26.02.2009, DPAP, Desert Development Programme (DDP), and Integrated Wastelands Development Programme (IWDP) of the Department of Land Resources have been consolidated into

---

Original notice of the question was received in Hindi.

a single programme called as Integrated Watershed Management Programme (IWMP). The coverage of IWMP extends to all the districts of Madhya Pradesh.

Under IWMP, the projects are sanctioned by the State Level Nodal Agency (SLNA) as per the criteria for selection of watersheds given in the Common Guidelines 2008. The funds are being released by Department of Land Resources as per the projects sanctioned by the SLNA. So far, Madhya Pradesh SLNA (Rajiv Gandhi Mission for Watershed Management, Bhopal) has sanctioned 103 projects in 30 Districts under IWMP during 2009-10 covering an area of 6.01 Lakh ha. with a total cost Rs. 721.79 crore. An amount of Rs.38.98 crore as Central Share of part of 1st installment for these 103 projects has been released during the current financial year to the State.

However, funds are being released to the earlier sanctioned on-going, DPAP projects. So far, a total of 79 proposals involving Rs.40.32 crores under DPAP have been received in the Department from Govt. of Madhya Pradesh for release of funds. Out of 79 proposals, 40 proposals involving Rs.24.56 crores have been released. The proposal-wise funds released are given Statement (*See below*). 8 proposals involving 3.67 crore are under process for release. The remaining 31 proposals involving Rs.9.09 crore are pending with Department for want of clarification/documents etc. The same has been conveyed to the State Govt. These pending proposals will be processed for release as soon as clarification/documents are received from State Government.

#### ***Statement***

*List of proposals for which funds released under DPAP during 2009-10  
(as on 10.12.09) in Madhya Pradesh*

Sl. No.	District	Project/Batch	Installments	Released Amount (Rs. in lakhs)
1	2	3	4	5
1.	Dewas	Har-I	3rd	60.09
2.	Jabalpur	Har-III	3rd	20.25
3.	Damoh	Har-III	4th	32.71
4.	Damoh	Har-II	4th	30.37
5.	Rajgarh	Har-II	3rd	40.49
6.	Ratlam	VII	6th	6.62
7.	Raisen	Har-I	4th	20.03
8.	Badwani	VIII	4th	60.75
9.	Rewa	VIII	6th	40.34
10.	Ratlam	Har-I	5th	6.55
11.	Chhindwara	Har-III	3rd	187.86
12.	Jhabua	Har-I	5th	78.42

1	2	3	4	5
13.	Rewa	Har-IV	2nd	93.06
14.	Damoh	Har-IV	3rd	80.25
15.	Dhar	Har-I	4th	79.95
16.	Dhar	H-II	4th	77.69
17.	Badwani	H-IV	3rd	141.06
18.	Khargon	H-III	4th	57.19
19.	Jhabua	Har-II	5th	80.12
20.	Dhar	Har-III	3rd	186.16
21.	Dhar	VIII	5th and 6th	160.82
22.	Jhabua	Har-III	5th	80.65
23.	Jhabua	VIII	5th and 6th	243.00
24.	Guna	Har-II	3rd	40.47
25.	Khargon	VII	7th	22.25
26.	Shajapur	H-III	4th	23.63
27.	Raisen	H-III	4th	23.48
28.	Khargon	VIII	5th and 6th	101.25
29.	Shajapur	VI	7th	31.09
30.	Badwani	Har-III	4th	68.55
31.	Chhindwara	VIII	7th	54.58
32.	Jabalpur	Har-IV	3rd	26.71
33.	Khandwa	Har-III	4th	56.49
34.	Chhindwara	Har-I	5th	53.41
35.	Shivpuri	H-III	4th	33.54
36.	Raisen	H-II	4th	19.63
37.	Shivpuri	Har-IV	3rd	73.57
38.	Betul	Har-III	5th	72.71
39.	Guna	Har-I	4th	20.25
40.	Betul	VIII	6th and 7th	169.82
TOTAL :				2755.83